NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/161/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: BLUE STAR LIMITED

NAME OF THE RESPONDENT(S)

: PLANTINUM HOLDINGS PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTCY 2016

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

D R. NANDHIM
For S. S. RAJESH

For Petitioner

ORDER

Ms. R. Nandhini, Counsel for Petitioner present. No representation on behalf of the Respondent. Counsel for Petitioner submitted that she filed a memo stating that the matter has already been settled between the parties and the same is taken on record. In view of the submission, the petitioner is allowed to withdraw the petition. The same is endorsed on the petition. Accordingly, the petition is dismissed as withdrawn.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)